

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Cethar Ltd**

PETITION NUMBER : **CP/511/IB/2017**

APPLICATION NUMBER : **a) MA/1145/2019
b) CA(IBC)/38/IB/2018
c) MA/906/2019 IN CA(IBC)/38/IB/2018**

ORDER

MA/1145/2019 IN CP/511/IB/2017

Ld. Counsel Mr. M.L. Ganesh for the State Bank of India. Ld. Counsel Mr. P. Ganesan from the office of Ld. Counsel Mr. A.G. Sathyanarayana for the Liquidator.

List the application on **21.06.2024** for hearing.

CA/38/IB/2018

MA/906/2019 IN CA/38/IB/2018

List the applications on **21.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**